

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
SPECIAL BENCH

CP/CA. No. 123(ND)2011

IN THE MATTER OF:

M/s M. M. T. C. Ltd. & Ors. .... APPLICANT / PETITIONER  
Vs.  
M/s Indian Commodity Exchange Ltd. & .... RESPONDENT  
Ors.

SECTION:

Under Section 397/398

Order delivered on 03.08.2017

Coram:

R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN  
HON'BLE MEMBER (TECHNICAL)

For the APPLICANT / PETITIONER :- Mr. Chetan Sharma, Sr. Advocate  
Mr. Abhishek Singh, Advocate

For the RESPONDENT :-

ORDER

Learned Counsel for the parties are present. At the request of the parties, the matter is adjourned to 11.9.2017.

— Sd —

(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

— Sd —

(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
03.8.2017